

परिशिष्ट-1



भारतीय राष्ट्रीय राजमार्ग प्राधिकरण

(सड़क परिवहन और राजमार्ग मंत्रालय, भारत सरकार)

National Highways Authority of India

(Ministry of Road Transport & Highways, Govt. of India)

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No.NHAI/PIU/NGP/NH-69/MP LAQ-1097/2016/1122

Date: 06/07/2016

To,

The Engineer in Chief
MP Public Works Department
Plot No.27-28, Nirman Bhavan
Arera Hills, Bhopal
Madhya Pradesh-462004
Ph: 0755-2551485
Email: pwdbhop@mp.nic.in

Sub.: Submission of reply to Legislative Assembly, MP Question (LAQ) Starred No.1097, Dated 30/06/2016 with respect to accidents on Dhanpeth (Ambada Phata) to Lendori Road on NH-69-Reg.

Ref.: MP Legislative Assembly Question No.1097, Dated 30/06/2016.

Sir,

With reference to the subject mentioned starred LAQ No.1097, it is to submit that the issue has already been dealt for the public representation, which was forwarded through OSD to Hon'ble Minister, MoRT&H, Govt. of India vide letter No.2292, Dated 15/05/2016.

Subsequently, during the review meeting at the Gadkari Wada, Nagpur (residential premises of Hon'ble Minister, MoRT&H) on dated 05/06/2016, the issue was deliberated through the public representatives and the same was reflected at Sr. No.1 of the Minutes of Meeting issued by OSD to Hon'ble Minister, MoRT&H, which is reproduced hereunder.

"It was reported by Public Representatives that frequent vehicle accidents have been reported at Ambada Junction on NH-69. Vehicular underpasses have already been provided approximately 200m away from this junction, which is not connected to this junction through service road, due to Nalla in between. It has been decided that service road shall be continued till Ambada junction with provision of Minor bridges on both side service road. Concessionaire representative has submitted that approximately expenditure of Rs.7 Crore shall be required under COS to complete this work".

In view of the above it is submitted that:

- i) It is under process for obtaining the In-principle approval from the Competent Authority of NHAI for above mentioned change of scope proposal.
- ii) The construction of minor bridge on both side service road has been proposed at the said location.


Shree

- iii) There is no proposal of Major bridge (underpass) at this location as the safety of the commuters across the National Highway No.69 can be ensured through the proposed extended service road, which will cater for the crossing of secondary traffic through the existing VUP, which is about 200m away.

Submitted for your kind information please.

Thanking you,

Yours faithfully,


1/2 (Sri Ram Mishra)
Project Director
NHAI, PIU-Nagpur

Copy to:

The Regional Officer, NHAI, RO-Nagpur & Chhattisgarh, Nagpur- for kind information please.